

ITEM NO.11

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9864/2019

(Arising out of impugned final judgment and order dated 01-10-2018 in MA No. 777/2014 passed by the High Court Of Judicature At Patna)

MAMTA DEVI & ORS.

Petitioner(s)

VERSUS

THE RELIANCE GENERAL INSURANCE CO. LTD. & ANR. Respondent(s)
(FOR ADMISSION and I.R. and IA No.62748/2019-CONDONATION OF DELAY IN FILING and IA No.62750/2019-EXEMPTION FROM FILING O.T.)

Date : 22-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Atif Inam, Adv.
Mr. Bhimsen Chandrasen Rao, Adv.
Mr. Harsh Parashar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner.

Delay condoned.

Issue notice.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER